

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6557 OF 2002

STATE OF A.P. & ANR.

Appellant (s)

VERSUS

T. YADAGIRI REDDY & ORS.

Respondent(s)

(With appln.(s) for permission to file additional documents and with prayer for interim relief and office report)

Date: 23/10/2008 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE V.S.SIRPURKARFor Appellant(s) Mr.R.Sundaravardan, Sr.Adv.
Mr.Manoj Saxena, Adv.
Mr.Rajneesh Kr.Singh, Adv.
Mr.T.V.George,Adv.For Respondent(s) Mr.P.P.Rao, Sr.Adv.
Mr.K.Maruthi Rao, Adv.
Ms.K.Radha, Adv.
Mr.Tulasi Reddy, Adv.
Ms. Anjani Aiyagari, Adv.

UPON hearing counsel the Court made the following

ORDER

Heard learned Senior Counsel for the parties.
Hearing concluded.
Judgment reserved.(A.D. Sharma)
Court Master(Phoolan Wati Arora)
Court Master